

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2341**  
TO BE ANSWERED ON 13<sup>TH</sup> FEBRUARY, 2026

**EX-SERVICEMEN IN BIHAR**

2341. Smt. Shambhavi:

Shri Rajesh Verma:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of Ex-Servicemen registered in the State of Bihar along with the details of welfare schemes available for them;
- (b) the status of functioning of the Ex-Servicemen Contributory Health Scheme (ECHS) polyclinics in the State including availability of medicines;
- (c) the details of resettlement and skill development training programmes provided to retiring soldiers belonging to Bihar;
- (d) the measures taken by the Government to resolve pension-related grievances of Ex-Servicemen in the State through the "System for Pension Administration – RAKSHA" system; and
- (e) whether the Government has initiated/proposes to initiate construction of 'Sainik Vishram Grihas' in major cities of Bihar and if so, the details thereof?

A N S W E R

MINISTER OF STATE

(SHRI SANJAY SETH)

IN THE MINISTRY OF DEFENCE

- (a) The total number of Ex-Servicemen (ESM) registered in the State of Bihar, as of 30th June 2024, is 1,33,526. The details of welfare measures for ESM provided by Kendriya Sainik Board and the Directorate of Resettlement for ESM are placed at Annexures I and II respectively.
- (b) There are 19 ECHS Polyclinics functioning in the State of Bihar to provide cashless and capless healthcare to ESM.
- (c) Director General of Resettlement plans and executes resettlement and up-skilling courses for Officers/Junior Commissioned Officers/Other Ranks pan-India including Bihar. The details of resettlement and up-skilling courses are placed at Annexure III.

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- (d) During 2025-26, two SPARSH Outreach Programmes and one ESM rally were conducted in Bihar to resolve pension grievances. The details of the same are as under:

Programme	Place	Date
SPARSH Outreach Programme	Buxar	21.04.2025
	Ara	27.11.2025
ESM Rally	Danapur	14.01.2026

A network of 305 SPARSH Service Centres (Departmental-10 and Bank-295) has been established across the State apart from 57,793 Common Service Centers (CSCs), which provide necessary assistance for portal-related services and access to SPARSH. Further, pension related grievances are also resolved through CPGRAM portal in time.

- (e) Sainik Vishram Grihas are constructed, administered and maintained by respective States/UTs. Presently, there are eight Sainik Vishram Grihas in Bihar located at Bhagalpur, Bhojpur, Chapra, Munger, Gaya, Kaithar, Motihari and Patna (Danapur Cantt).

**ANNEXURE (I) REFFERED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION No. 2341 TO BE ANSWERED ON 13.02.2026 REGARDING EX-SERVICEMEN IN BIHAR**

**THE DETAILS OF WELFARE MEASURES FOR ESM PROVIDED BY KENDRIYA SAINIK BOARD AND THE DIRECTORATE OF RESETTLEMENT FOR ESM**

**1. Through Armed Forces Flag Day Fund.**

<b>Ser</b>	<b>Grants</b>	<b>Amount (in Rs)</b>
1	<b>Penury Grant</b> (65 Yrs and above) (Non-Pensioners upto Hav Rank)	Rs 8,000/-pm
2	<b>Education Grant</b> (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner upto Hav Rank) and upto two children	Rs 2,000/-pm
3	<b>Disabled Children Grant</b> (Pensioner/Non-pen upto JCO Rank)	Rs 3,000/-pm
4	<b>Daughter's Marriage Grant</b> (upto 02 Daughters) (Pensioner/Non-Pen upto Hav Rank)	Rs 1,00,000/-
	<b>Widow Re-Marriage Grant</b> (Pensioner/Non-Pen upto Hav Rank)	
5	<b>Medical Treatment Grant</b> (Non-pensioner upto Hav Rank)	Rs 50,000/- (Max)
6	<b>Orphan Grant</b> (Pensioner/Non-pen All Ranks) • Daughters of ex-servicemen till she is married. • One Son of ex-servicemen upto 21 years of age.	Rs 3,000/- pm
7	<b>Vocational Trg Grant for Widows</b> (Pensioner/Non-Pen upto Hav Rank)	Rs 50,000/- (One Time)

8	<p><b>Serious Diseases as listed below: -</b> Angioplasty &amp; Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Cerebral stroke, Prostrate Surgery, Joint Replacement and Renal Failure.</p> <p><b>Other Diseases:</b> Dialysis and Cancer treatment</p> <p>(Applicable to Non pensioners ESM/Widows/Dependents for wife of ESM in all ranks)</p>	<p>75% / 90% of total expenditure for officers &amp; PBOR respectively.</p> <p>Upto Rs 1.50 Lakh (max).</p> <p>75% / 90% of total expenditure for officer and PBOR respectively.</p> <p>Upto a max of Rs 75,000/- per annum for Cancer and Dialysis.</p>
9	<p><b>Modified Scooter to Disabled Ex-servicemen applicable upto JCO rank.</b> ESM who are disabled after service with a disability 50% or more.</p>	<p>Rs 1,00,000 (re-apply after 10 yrs)</p>
10	<p><b>Interest Subsidy on Home Loan applicable upto JCO rank.</b> Reimbursement of 50% interest charged by the banks or Govt/Public Sector including LIC,GIC and HUDCO etc for construction of house to War bereaved , War disabled and attributable peace time casualties.</p>	<p>Rs 1,00,000 max (one time)</p>

2. **Prime Minister's Scholarship Scheme:** Total 5500 scholarship are provided to eligible wards based on merit for the entire duration of the courses. The rates of Scholarship are as follows:

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- (a) Rs. 2500/- per month for boys.
- (b) Rs. 3000/- per month for girls.

3. **Financial support to institutions involved in rehabilitation of ESM :-**

<b><u>Ser</u></b>	<b><u>Organisation</u></b>	<b><u>Quantum of Aid/Grant</u></b>
a	<b>Paraplegic Rehabilitation Centers</b> (i) Kirkee (ii) Mohali	<b>Establishment grant (per annum)</b>  (i)Rs 1.20 Cr } 30,000/- pa wef Apr 2016 } per inmate  (ii)Rs 10 lakh } (wef Apr 2015) }
b	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12 lakh per annum (enhanced to Rs 18 lakh per annum wef FY 2026-27).
c	<b>Cheshire Homes</b> (i) Lucknow } (ii) Dehradun } (iii) Delhi }	Rs 15,000/- per annum per inmate
d	<b>War Memorial Hostels.</b> There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs 1350/- per child per month

4. **Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee.** A total of 42 MBBS seats and 3 seats in BDS courses for FY 2025-26 were allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Govt of India nominee

**ANNEXURE (II) REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION No. 2341 TO BE ANSWERED ON 13.02.2026 REGARDING EX-SERVICEMEN IN BIHAR**

**THE DETAILS OF WELFARE MEASURES FOR ESM PROVIDED BY KENDRIYA SAINIK BOARD AND THE DIRECTORATE OF RESETTLEMENT FOR ESM**

S.No.	SCHEME NAME	SCHEME DETAILS
1	<b>DGR sponsored Security Agency Scheme</b>	The DGR empanels/sponsors ESM run Private Security Agencies, and State ESM Corporations for providing security guards to various CPSEs and any Corporate Houses, Private Sector Undertakings as requisitioned
2	<b>DGR Technical Service Scheme</b>	DGR provides Ex-servicemen manpower for 'Technical Services' to the Government Est/ Complexes through empanelled State ESM Corporations. This scheme has been recently introduced.
3	<b>ESM Coal Loading And Transportation Scheme (Officers only)</b>	The Scheme is administered on the basis of MoU between the Coal India Ltd (CIL) and DGR. Presently the scheme is under revival.
4	<b>Coal Tipper Attachment Scheme for ESM(For JCOs/OR)</b>	This scheme is linked with the ESM Coal loading and transportation scheme
5	<b>Tipper Attachment Scheme for Widows and Disabled Soldiers</b>	Widows upto age of 65 and disabled soldiers having 50% or more disability are eligible to enrol for this scheme. This scheme is linked with the ESM Coal loading and transportation scheme.
6	<b>Issue of DGR Eligibility Certificate for Allotment of LPG/ Retail Outlet (Petrol/ Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota</b>	ESM including War widows/ dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/ dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible for the scheme.

7	<b>Management of Company Owned Company Operated Retail Outlets</b>	Willing ESM (Officers) and JCOs who has not availed any other Govt/DGR benefit are sponsored for the COCO based on Oil Company's requisition for further selection by Oil Company.
8	<b>Management of IGL/ MNGL CNG Stations By ESM In NCR/Pune</b>	Desirous ESM registered in the scheme are sponsored on receipt of requisition from IGL (New Delhi and NCR region) & MNGL (Pune/Nashik).
9	<b>Allotment Of Mother Dairy Milk Booths And Fruit &amp; Vegetable (Safal) Shops In NCR</b>	The ESM are registered for Milk / Safal (Fruit and Vegetable) booths separately till the age of 60 years. They operate these outlets and earn their livelihood / learn entrepreneurship wrt business.
10	<b>Incorporation of Ex-Servicemen In PMBJP Scheme</b>	The Government of India Scheme, <b>Pradhan Mantri Bhartiya Janaushadhi Pariyojna (PMBJP)</b> , aims at establishing nation-wide Generic Medicine pharmacies for providing cheaper medicines to all. A special incentive of a one-time grant of Rs 2 lakhs, in addition to normal incentives ( @ 20 % of monthly purchase, Maximum limit- Rs 20,000 p.m) as applicable, is granted as re-imbusement of Furniture & fixtures, Computers, Internet, Printers, Scanners etc to Women entrepreneurs, Divyang, SC, ST & those opened at aspirational districts (backward districts). As per F.No 35030/29/2022- Scheme by Dept of pharmaceuticals, Ministry of Chemicals & Fertilizers, Govt of India grant of special incentive has been approved for the Ex- Servicemen joining the scheme. The scheme was launched by DGR in collaboration with PMBI in June 2023.

11	<b>Resettlement Training/ Skill Development Courses</b>	<p>Training Directorate at DGR is responsible for organizing and conducting Resettlement / Skill Development Training Courses for retiring/retired personnel of Indian Armed Forces to enhance their skill level for smooth transition and suitable employment in civil street.</p> <p>(aa) <b>For Officers</b> - 60% Course fee is paid by MoD/ DGR while 40% is paid by each individual officer. Widows of officers are also eligible to undergo above courses.</p> <p>(ab) <b>For JCOs/OR &amp; Equivalent</b> - 100% Course fee is paid by MoD/ DGR. Widows of JCOs/OR are eligible to undergo DGR sponsored courses.</p>
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**ANNEXURE (III) REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION No. 2341 TO BE ANSWERED ON 13.02.2026 REGARDING EX-SERVICEMEN IN BIHAR**

**DGR RESETTLEMENT AND UPSKILLING COURSES FOR OFFICERS/JCOS/OR AND THEIR EQUIVALENT RANKS PAN-INDIA INCLUDING BIHAR.**

(a) Resettlement Courses for Officers of 24 weeks' duration in the fields of General Management, Management in HR & Finance, International Management, Public Administration & Management Skills, Aviation Technology & Management, and Logistics & Supply Chain Management. In addition, an Independent Directors Course of two weeks' duration is conducted for Officers of the rank of Colonel and above.

(b) For JCOs/OR, Resettlement Courses are conducted with durations ranging from 4 to 36 weeks in the areas of Information Technology, Management, Entrepreneurship, Electronics, Accounts, Fire Security, Health, Agriculture, Security, Hotel Management, Tourism & Hospitality, Drone Technology, Automation, and Navy-related trades.

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